

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

118. I.A. 1669/2024  
IN  
C.P. (IB)-386(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: PMC YM-Pharma Private Limited  
VS  
Kevin Ventures LLP

SECTION 9 OF IBC, 2016

---

**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Animesh Khandelwal for the Applicant is present through VC.

**I.A. 1669/2024**

1. Perusal of the records revealed that the court notice on the R-1 and R-2 has been delivered on 14.05.2024. Reply, if any, be filed after serving a copy on the other side within three weeks. Thereafter, Rejoinder, if any, within one week. List on **25.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)